## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| T.P. No. | Purpose     | Section         | Name of the Parties<br>M/s. / Mr.                 |
|----------|-------------|-----------------|---|
|          | For hearing | Rule-6 of<br>IB | Rajratan Global Wire Ltd. Vs Falcon<br>Tyres Ltd. |
|          |             | p               | - For hearing Rule-6 of                           |

| SL. | NAME (IN CAPITAL) | SIGNATURE              |  |
|-----|-------------------|------------------------|--|
| NO. | & PHONE NUMBER    | REPRESENTATION TO WHOM |  |

## ORDER

No representation for Petitioner. Since IRP was appointed for Respondent/Corporate Debtor/Falcon Tyres Ltd., and order of moratorium was passed. This Tribunal cannot proceed further in the matter. List it on 03/01/2018.

Member (T)

Member (J)